

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 18.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.278/9/HDB/2020
NAME OF THE COMPANY	TA Hydraulics Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Mining & Construction Tools AB
NAME OF THE RESPONDENT(S)	TA Hydraulics Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Mr. V. Aneesh, counsel for the Petitioner and Mr. Sudhakar, counsel for the Respondent/Corporate Debtor appeared through video conference.
3. Counsel for the Petitioner stated that he will make submissions in person on the next date of hearing and prayed time in this regard.
4. For hearing submissions, matter adjourned at request.
5. Put up the matter on 28.01.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL